GOVERNMENT OF INDIA MINISTRY OF MINES LOK SABHA UNSTARRED QUESTION NO. 4424 TO BE ANSWERED ON 22.03.2018

DMF UNDER PMKKKY

†4424. SHRI HARISHCHANDRA CHAVAN:

Will the Minister of MINES be pleased to state:

- (a) Whether District Mineral Foundation (DMF) has been set up in the Nashik region of Maharashtra;
- (b) if so, the details thereof; and
- (c) the details of the works carried out so far under Pradhan Mantri Khanij Kshetra Kalyan Yojana (PMKKKY) for the welfare of the affected people in the said region?

ANSWER

THE MINISTER OF STATE FOR MINES AND COAL (SHRI HARIBHAI PARTHIBHAI CHAUDHARY)

(a) to (c): Yes, Madam. The Government of Maharashtra have informed that in exercise of powers conferred under sub-section(1) of section 9(B) of the Mines and Minerals (Development and Regulation) Act, 1957, the Government of Maharashtra have established a Trust, as a non-profit body, to be called the District Mineral Foundation, for each revenue District (except Greater Mumbai District which does not have mining areas) in the State with Governing Council and Managing Committee.

The details of collection and utilisation of DMF funds are mandated to be maintained by the respective DMFs and are not maintained centrally. However, as per the information furnished by the Government of Maharashtra, an account in the name of District Mineral Foundation has been opened in all districts (Nashik, Dhule, Nandurbar, Jalgaon, Ahmadnagar) of Nashik region and so far Rs. 6.12 crores have been deposited by Minor Mineral lease holders in this region. So far, no work has been carried out under PMKKKY in this region.
